

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-87/1998/558/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
Member, MACT,  
Barpeta.

Dated Guwahati, the 19<sup>th</sup> January, 2023.

Sub:- **Restricted holiday.**

Ref:- Your letter No. MACT(B)/80 Dated 10.01.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail Restricted holiday on 17.01.2023 along with station leave permission from the evening of 12.01.2023 till the evening of 17.01.2023**, has been granted. Further, the District & Sessions Judge, Barpeta and in his absence the in-charge District & Sessions Judge, Barpeta shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-87/1998/559-560/A, dated , 19-01-2023**

Copy to:

1. The District & Sessions Judge, Barpeta.
2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rao